F.No.15/1/2017-Admn.I (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated the 23rd April, 2018.

ORDER NO.36 / 2018

Sub: Arrangement of Link Officer -reg.

With the approval of the Competent Authority, the following arrangement of Link Officers is made with immediate effect:-

Name of the Officer (Shri/Smt)	Link Officer (Shri/Smt.)
Shri Ramayan Yadav, AS	Dr. Rajiv Mani, JS&LA
Shri Inder Kumar, AS	Shri S.R. Mishra, AS
Shri S.R. Mishra, AS	Shri Inder Kumar, AS
Smt. Zoya Hadke, JS&LA	Shri Inder Kumar, AS
Shri R.S.Verma, JS&LA	Shri Inder Kumar, AS (for Railway related
Shri R.S. Verma, JS&LA	Shri S.R. Mishra, AS (for telecom related charge)
Dr. Rajiv Mani, JS&LA	Shri Ramayan Yadav, AS
Dr. Anju Rathi Rana, JS&LA	Smt. Zoya Hadke, JS&LA
Shri R.K.Srivastava, Addl.LA	Smt. Poonam Suri, DLA
(Judicial)	(Notary)
	Shri R.K.Srivastava, Addl.LA
(Notary)	(Judicial)
Shri Neeraj Rawat, ALA (Advice 'A' & 'C'	Shri Bhupesh Verma, ALA
Bhupesh Verma, ALA	Shri Neeraj Rawat, ALA
(Advice 'B')	j,
Shri A.K.Joshi, Deputy Secretary	Shri Ginkhan Thang, Deputy Secretary
Shri Ginkhan Thang, Deputy Secretary	Shri A.K.Joshi, Deputy Secretary
Shri Suneel Sachdeva, Under Secretary	Shri Bhakti Lal, Under Secretary
Shri Bhakti Lal, Under Secretary	Shri Suneel Sachdeva, Under Secretary
	Shri Ramayan Yadav, AS Shri Inder Kumar, AS Shri S.R. Mishra, AS Smt. Zoya Hadke, JS&LA Shri R.S. Verma, JS&LA Shri R.S. Verma, JS&LA Dr. Rajiv Mani, JS&LA Dr. Anju Rathi Rana, JS&LA Shri R.K.Srivastava, Addl.LA (Judicial) Smt. Poonam Suri, DLA (Notary) Shri Neeraj Rawat, ALA (Advice 'A' & 'C' Bhupesh Verma, ALA (Advice 'B') Shri A.K.Joshi, Deputy Secretary Shri Ginkhan Thang, Deputy Secretary

Deputy Secretary to the Govt.. of India

To

- 1. All the concerned Officers
- 2.Guard File/Notice Board
- 3. NIC with a request to upload this on the website of this Department.